

- (2) G.S.R. 502 (E), dated the 7th July, 2008, publishing the Indo-Tibetan Border Police, Telecommunication Cadre (Group 'A' and 'B' posts) Recruitment (Amendment) Rules, 2008, together with delay statement.
 - (3) G.S.R. 501 (E), dated the 7th July, 2008, publishing the Indo-Tibetan Border Police Force (Group 'B' and 'C' posts of Hindi Translators) Recruitment Rules, 2008, together with delay statement. [Placed in Library. See No. L.T. 731/15/09]
- II. A copy (in English and Hindi) of the Ministry of Home Affairs Notification S.O. 1525 (E), dated the 22nd June, 2009, including Communist Party of India (Maoist) and all its formations and front organizations in the Schedule to the Unlawful Activities (Prevention) Act, 1967, under Section 53 of the Unlawful Activities (Prevention) Act, 1967. [Placed in Library See. No. L.T. 652/15/09] ...*(Interruptions)*

Reports and Accounts (2007-08) of Ranchi Ashok Bihar Hotel Corporation Ltd. and related Papers

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED) : Sir, I lay on the Table :

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 A of the Companies Act, 1956:
 - (a) Twenty-fifth Annual Report and Accounts of the Ranchi Ashok Bihar Hotel Corporation Limited, Patna, for the year 2007-08, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library See. No. L.T. 692/15/09] ...*(Interruptions)*

Report (2007-08) of NCBC, New Delhi alongwith review by Government on the working of NCBC and related paper

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON) : Sir, I lay on the Table :

- I. A copy each (in English and Hindi) of the following papers, under Section 15 of the National Commission for Backward Classes Act, 1993 :
 - (a) Annual Report of the National Commission for Backward Classes (NCBC), New Delhi, for the year 2007-08.
 - (b) Review by the Government on the working of the National Commission for Backward Classes, New Delhi, for the year 2007-08.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See. No. L.T. 642/15/09] ...*(Interruptions)*